

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE**

**ORIGINAL APPLICATION NO.170/00780/2019**

**DATED THIS THE 17<sup>TH</sup> DAY OF OCTOBER, 2019**

**HON'BLE DR K B SURESH....MEMBER (J)  
HON'BLE SHRI C V SANKAR .....MEMBER (A)**

S.J.Chandrashekhar,  
S/o S.Jogaiah  
Aged about 55 years,  
Deputy Conservator of Forest  
Wild Life Division  
Shimoga  
Shimoga District

(By Advocate Shri.Veerendra R.Patil)

...Applicant

Vs.

1. The Sectary of Government of India,  
Ministry of Environment  
Forest and Climate change,  
Indira Paryavaran Bhavan  
6<sup>th</sup> Floor, Prithvi block  
Jor Bagh Road,  
Ali Ganj New Delhi-110 003.

2. Union Public Service Commission  
Dholpur House,  
New Delhi-110 003.

3. Under Secretary to Government  
Department of Personal & Administrative Reforms  
DPAR (Service-V)  
Vidhana Soudha,

Bangalore.

4. Additional Chief Secretary to Forest  
Ecology & Environment  
Room No.: 448  
Gate No:2, M.S.Building  
4<sup>th</sup> Floor, M.S.Building  
Bangalore – 560 001.

5. Undersecretary to Government (Service)  
Forest Ecology & Environment Department  
Gate No.2  
M.S.Building  
4<sup>th</sup> Building  
M.S.Building  
Bangalore-560 001.

6. Principal Chief Conservator of Forest &  
(Head of the Forest Force)  
Aranya Bhavan,  
Malleshwaram,  
Bangalore-560 003.

...Respondents

(By Advocate Shri.M.Rajkumar, Counsel for UPSC,  
Shri.Sathyanarayana Singh for R-3 to R-6)

**ORDER (ORAL)**

**HON'BLE DR K B SURESH, MEMBER (J)**

Heard. Learned counsel for the applicant files a memo for withdrawing  
the OA. Allowed. OA is dismissed as withdrawn. No order as to costs.

**(C V SANKAR)**  
**MEMBER (A)**

/rsh/

**(DR K B SURESH)**  
**MEMBER (J)**

**Annexures referred to by the Applicant in OA No.170/00780/2019**

- Annexure A1: Copy of the Notification dated 16.11.2015
- Annexure A2: Copy of the Notification dated 29.01.2018
- Annexure A3: Copy of the Official memorandum dated 30.01.2018
- Annexure A4: Copy of the Applicant Report dated 01.02.2018
- Annexure A5: Copy of the order dated 22.02.2018 in OA No.435/2017
- Annexure A6: Copy of the Notification dated 17.7.2019
- Annexure A7: Copy of the Representation dated 18.07.2019
- Annexure A8: Copy of the Official Memorandum dated 18.07.2018